

ITEM NO.16

COURT NO.9

SECTION XIV

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).3353/2009

(From the judgement and order dated 02/05/2008 in RSA No.126/1996 of The  
HIGH COURT OF H.P AT SHIMLA)

TARSEN LAL & ORS.

Petitioner(s)

VERSUS

RAM SARUP & ORS.

Respondent(s)

(With prayer for interim relief and office report)

Date: 03/12/2013 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE CHANDRAMAULI KR. PRASAD

HON'BLE MR. JUSTICE SUDHANSU JYOTI MUKHOPADHAYA

For Petitioner(s) Mr. Ravi Bakshi, Adv.  
Mr. Yash Pal Dhingra, Adv.

For Respondent(s) Mr. Nitin Sangra, Adv.  
Mr. Gaurav Agrawal, Adv.

UPON hearing counsel the Court made the following  
O R D E R

Arguments heard.  
Judgment reserved.

(Sanjay Kumar)

Court Master

(Indu Satija)

Court Master